

assist the Oil and Natural Gas Commission in the field of geophysical exploration.

(b) Ganga valley.

(c) Salaries of the experts will be paid by the West German Government. Equipment will be brought by them at their own cost. Government of India will bear operational expenditure and local costs.

(d) Not yet known.

#### Relief to Political Sufferers

\*269. Shri Jhulan Sinha: Will the Minister of Home Affairs be pleased to state:

(a) whether any assessment has been made of the extent of relief given by the Central Government to political sufferers in the country since the attainment of Independence so far; and

(b) whether any assessment has been made of the extent of relief demanded by those people from the Central Government at present?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). No such assessment has been made. Several State Governments have framed their own schemes for relief in this behalf in the form of land grants, cash grants, pensions, rehabilitation loans, educational concessions, etc. The Central Government deals with the matter in regard to the Union Territories. In cases of hardship, financial assistance is also given from the funds placed at the disposal of the Home Minister as his Discretionary Grant.

#### Output of Lignite in Neyveli

\*270. Shri Subbiah Ambalam: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there is any proposal to increase the output of lignite at Neyveli from 3 million to 6 million tons;

(b) if so, what steps are being taken to achieve this target; and

(c) to what use Government propose to put this increased output?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (c). A proposal to increase the mine output from 3.5 million tons to 6 million tons annually by the end of the III Plan period has been received from the Neyveli Lignite Corporation. The matter is under examination.

(b) Does not arise at this stage.

#### Mineral Advisory Board

\*271. Shri Morarka: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Sub-Committee set up by the Mineral Advisory Board has submitted its report in connection with the incentives and facilities to be given to mine-owners to benefitiate minerals;

(b) whether a copy of the same will be laid on the Table of the House; and

(c) whether any action has been taken by Government on the same.

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) and (c). Do not arise.

#### Facilities for Service Associations

\*272. Shri Easwara Iyer: Will the Minister of Home Affairs be pleased to state:

(a) whether in view of the ban imposed on Service Associations to elect non-officials as their office-bearers Government have provided any facilities to the employees who are office-bearers of these Associations for carrying on the day to day work of the Associations; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a)

(b). It has not been brought to the notice of Government that Government servants who are office-bearers of service associations require any facilities for carrying on the day to day work of their Associations. However, such persons are given facilities of casual leave and special casual leave to attend annual general meetings of their Associations and meetings with the heads of the departments or Government representatives.

**Colour Bar in Calcutta Clubs**

\*273. { Shri H. N. Mukerjee:  
Shri Sadhan Gupta:  
Shri Surendranath Dwivedy:

Will the Minister of Home Affairs be pleased to state:

(a) whether his attention has been drawn to the fact that as many as eight clubs in Calcutta continue to practise discrimination on the ground of colour in the matter of admitting members or even guests;

(b) whether it is a fact that one of them, the Calcutta Swimming Club, has its premises on Union Government land;

(c) whether he has had any communication on this matter from the State Government of West Bengal; and

(d) what steps, if any, are being taken or contemplated in this regard?

The Minister of Home Affairs (Shri G. B. Pant): (a) It is reported that the Calcutta Football Club, the Calcutta Rowing Club, the Saturday Club, the Swiss Club and the Calcutta Swimming Club have no Indian members. The first four Clubs, however, entertain Indian guests. The Calcutta Cricket Club has only one Indian member but invites Indians as guests.

The Tollygunge Turf Club and the Bengal Club have recently admitted some Indians as members.

(b) The legal position is being examined.

(c) Yes.

(d) The State Government are examining the position.

**National Coal Development Corporation**

\*274. { Shri Subodh Hansda:  
Shri S. C. Samanta:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the National Coal Development Corporation is facing shortage of electricity for operating new mines in Bihar and Central India coalfields; and

(b) if so, the steps taken or proposed to be taken to overcome the difficulties?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). In the Bihar region, the requirements of power by the end of 1960-61, which have not been provided for on a firm basis by the Bihar State Electricity Board, are of the order of 20,000 KVA. Even this would be made available by the Board on a temporary basis, provided the National Coal Development Corporation would agree to the supply being withdrawn sometime during 1961. Government are at present examining the ways and means of ensuring this supply for the Corporation after 1961. It may be possible to draw the supply from the additional capacity of 125 MW to be installed at Chandrapur Power Station of the D.V.C. and the two 60 MW units to be added to the Power Station of the Durgapur Coke Oven Plant.

In Central India, the Madhya Pradesh Electricity Board have agreed to supply to the Corporation 8,000 KVA against the Corporation's total requirement of 10,000 KVA. This requires a transmission line from the Korba Power Station to the Central India coalfields. Arrangements have been taken in hand to expedite the completion of the transmission line.